

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 06.07.2021 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (CH) (Ins)No. 138/2021	Jain Irrigation Systems Ltd V Empee Sugars & Chemicals Ltd	Dr. K. S. Ravichandran	
2.	Comp App (AT) (CH) (Ins) No.145/2021	Anu Sharma & 30 ors V Kondishetty Kumar Dushyantha & 3 ors	G. Ganesh Kumar Ramalingam Va.	
3.	Comp. App (AT) (CH) (Ins)No. 146/2021	ICICI Bank Limited V OPTO Circuits India Limited & 2 ors	Sivakumar & Suresh	

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 52/2021	KCP. Shivraman V M/s. Subramaniam Aneetha	R. Sowmya S. Varshini	P. Raghunathan
5.	Comp App (AT) (CH) (Ins) No. 50/2021	Gabs Megacorp Limited V Mr. Sutanu Sinha & Another	Ashok K Singh, Tanishq Mehta & Deepak Kumar	Nirav Shah
6.	Comp. App (AT) (CH) (Ins) No. 55/2021	B.Sreekala Vs M/s.AL Sadiq Sweets & Another	Sankar P Panicker	

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	Comp. App (AT)(Ins)(CH) No. 9/2021	Ashok Sachdev Vs Call Express Construction (India) Private Limited	Alishan Naqvee Mohd. Kamran	Jayant Gaurav Chatterji

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For Assistance,

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2.Asst.Registrar - **PH No. : 044-2888 0500**
CELL : 9444687246

By the order of Hon'ble Member (J)

(Chennai Bench)